National Company Law Tribunal Allahabad Bench

CPNO. 172/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 24.11.2017**

NAME OF THE COMPANY: Gureen yards Ventures put. Utd Us. ROC SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of the Companies Act, 2013

SI. NO. Name **Designation** Representation **Signature**

1. (ABMISMELAMISMAG PCS
2. Krishna Dev Vyer Adv.

CP No.172/ALD/2017

Sh. Abhishek Mishra, PCS for the petitioner. Sh. Krishna Dev Vyas C.G.S.C. The present case is filed as a fresh case. A copy of the present petition be provided to the learned C.G.S.C. and also a notice be issued on behalf of the ROC Kanpur. The case is fixed for reply.

The matter be listed on 21st December, 2017.

Dated: 24.11.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: MD. Zaid (Stenographer)